

curring for the scheme is of the order of Rs. 2.21 lakhs.

(d) There is no commitment to absorb the Apprentices who successfully complete the training scheme.

#### Supply of Kerosene Oil to Karnataka

4959. SHRI OSCAR FERNANDES: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that Government of Karnataka has passed orders not to supply kerosene oil to kerosene oil pumpsets and if so, the reasons thereof; and

(b) what steps Government of India propose to take to help the State Government to overcome the shortage and difficulty faced in supplying kerosene for irrigational pumpsets?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) Government of Karnataka has not passed any such Orders.

(b) Use of kerosene in pumpsets for irrigation is not permissible under the Kerosene (Restriction on Use) Order, 1966. It is proposed to advise the Governments of Karnataka and other States concerned to pass an Order in this regard.

#### Promotional Avenue of Class IV Staff of AIR

4960. SHRI B. D. SINGH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that promotion of class IV staff of the AIR and its subordinate Offices to CG-II grade is made on the basis of examination against 10 per cent quota reserved for the purpose;

(b) whether it is also a fact that by an order issued in August 1981 employees having attained the age of 50

years are debarred from appearing in the examination for promotion to CG-II Grade; if so, the reasons therefor; and

(c) what are the promotional chances of persons after their attaining the age of 50 years being debarred from appearing in the promotional examination?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) Yes, Sir.

(b) Yes, Sir. The stipulation has been laid down on the basis of the guidelines applicable to Government of India offices. This age limit is relaxable by 5 years for Scheduled Castes/Scheduled Tribes candidates and 2 years for physically handicapped persons.

(c) For Group D staff who are above/below the age of 50 the promotional avenues exist as follows:—

(1) Peon to Daftry.

(2) Daftry to Selection Grade Daftry.

(3) Peon/Daftry to Junior/Senior Gestetnor Operator.

गया में स्वचालित टेलीफोन एक्सचेंज के लिए भवन का निर्माण

4961. श्री रुद्र प्रताप षाडंगी :

क्या संचार मंत्री यह बताने को तैयार करेंगे कि :

(क) क्या दिभाग ने गया में स्वचालित टेलीफोन एक्सचेंज के भवन के निर्माण के लिए पहले ही भूमि ले ली है और इसका प्रारम्भिक निर्माण प्रारम्भिक कार्यक्रम के अन्तर्गत किया जा रहा था और भारतीय टेलीफोन उद्योग द्वारा गया के स्वचालित टेलीफोन एक्सचेंज के लिये उपकरण के आर्वेदन वर्ष 1982-83 के सफल कार्यक्रम के अन्तर्गत किये जाने की सम्भावना

है और इस एक्सचेंज के वर्ष 1984-85 तक पूरा होने की सम्भावना है; और

(ख) यदि हाँ, तो इस संबंध में अब तक हुई प्रगति का ब्यौरा क्या है ?

संचार मंत्रालय में उप-मंत्री (श्री विजय एन. पाटिल) : (क) जी, हाँ।

(ख) एक्सचेंज भवन के लिए प्राथमिक योजनाएं तैयार कर ली गई हैं तथा प्राथमिक प्राक्कलन की मंजूरी दी जाने वाली है। 1983 के अन्त तक भवन के तैयार हो जाने की संभावना है। एक्सचेंज के लिए आयोजित उपस्कर अब 1983-84 के लिए आवंटित किया गया है तथा इसके 1984-85 में चालू हो जाने की संभावना है।

**DAVP Propagating Ruling Party's Programme rather than Opposition Parties**

4962. SHRI AMAR ROYPRADHAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that DAVP is an agency which propagates the ruling party's programme rather than the opposition parties programme and work assigned to it;

(b) if so, the details in this regard; and

(c) if not the details of the programmes published so far since January 1980 for the public interest?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUMUDHEN M. JOSHI): (a) to (c), Directorate of Advertising and Visual Publicity of this Ministry functions as a centralised agency

for publicising the activities, policies and programmes of the Central Government Ministries and Departments through the various media. A large proportion of Directorate of Advertising and Visual Publicity's work is concerned with educative and motivational publicity campaigns for National Savings, Family Welfare, Health Education, National Unity, educating the people about the rights of the weaker sections prohibition, adult education, the campaign against the untouchability apart from release of informative advertisements relating to these subjects as well as recruitments for posts in Government Departments and tenders for various purposes. There is no question of Directorate of Advertising and Visual Publicity propagating programmes of any political party.

**Chloramphenicol obtained by Mrs. Brouhe Limited**

4963. SHRI BABU LAL SOLANKI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) what are the quantities of Chloramphenicol that have been obtained by M/s. Brouhe Ltd. from sources other than their own during the last 3 years;

(b) whether this material has been obtained by them from the market at cheaper prices than that notified by Government; and

(c) what is the reaction of Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) to (c). The reference in the question appears to M/s. Boehringer Knoll Limited who are engaged in the production of Chloramphenicol Powder. The information asked for would be collected and laid on the Table of the Lok Sabha.